NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

CA NO. 219/131//HDB/2018	
VIE Foods Pvt Ltd	
VIE Foods Pvt Ltd	
Registrar of Companies Hyderabad	
Sec 131	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.B. Simec/	Prachary Company Schools	9985718812	sleft

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Χ			

Heard Shri M.B. Suneel, Ld. PCS for the Applicant.

Issue notice to RoC and RoC is directed to file his report within a period of two weeks. Post the case on 22.03.2018.

Member (T)

Member (J)

Binnu